- (iii). Advisory on preventing and combating various crimes against Children issued on 04.01.2012.
- (iv). Advisory on Missing Children-measures needed to prevent trafficking and trace the children issued on 31.01.2012 and 29.10.2012.
- (v). Ministry of Home Affairs has issued an advisory on 22nd April, 2013 whereby the States/UTs were requested to raise the women representation in Police to 33%.
- (vi). Advisory on protection of Children from Sexual Offences Act, 2013 issued on 28.05.2013.
- (vii). Advisory based on Hon'ble Supreme Court directions regarding filing of FIR mandatorily in case of missing children was issued on 25.06.2013.
- (viii). Advisory on Registration of FIR irrespective of territorial jurisdiction and Zero FIR was issued on 10.05.2013.
- 5. On the legislation front, Ministry of Women and Child Development have enacted the following Acts:
  - (i). Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013
  - (ii). Protection of Women from Domestic Violence Act, 2005
  - (iii). Dowry Prohibition Act, 1961
  - (iv). Indecent Representation of Women (Prohibition) Act, 1986; and
  - (v). Prohibition of Child Marriage Act, 2006 (PCMA).
- 6. Ministry of Health and Family Welfare has issued guidelines and protocols for medical-legal care for survivors/victims of sexual violence

## **IB** study of functioning of NGOs

310. SHRI P. RAJEEVE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Intelligence Bureau (IB) has conducted any study of the functioning of the NGOs in the country;

- (b) if so, the details of the findings of that study; and
- (c) the details of NGOs and other organizations receiving foreign funds?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) A field report from intelligence agencies is obtained for each NGO that applies for FCRA registration.

(c) During the financial year 2011-2012, 13,193 associations reported a total receipt of ₹ 11,546.29 crore as foreign contribution. The details of top 25 recipient are given in the Statement.

Written Answers to

## Statement

Top Recipient Associations of Foreign Funds

	(₹in crore)
Associations	2011-12
World Vision of India, Tamil Nadu	233.38
Believers Church India, Kerala	190.05
Rural Development Trust, Andhra Pradesh	144.39
Indian Society of Church of Jesus Christ of Latter Day Saints, Delhi	130.77
Public Health Foundation of India, Delhi	130.31
Aga Khan Foundation, Delhi	110.26
Caruna Bal Vikas, Tamil Nadu	109.50
Mata Amritanandmayi Math, Kerala	98.64
Plan International (India Chapter), Delhi	91.33
Bal Raksha Bharat, Delhi	81.31
Gospel For Asia, Kerala	81.22
Compassion East India, West Bengal	71.09
SOS Childrens Village of India, Delhi	67.93
Missionaries of Charity, West Bengal	62.77
Action Aid, Karnataka	62.69
Womens Development Trust, Andhra Pradesh	61.46
Services Association of Sda Pvt. Ltd., Tamil Nadu	56.58
Child Fund International USA, Karnataka	54.83
Bochasanwasi Akshar Purushottam Swaminarayan Sanstha, Gujarat	54.42
Pratham Education Foundation, Maharashtra	54.24
A.M.G. India International, Andhra Pradesh	48.13
Operation Mobilisation India, Andhra Pradesh	46.94
Tibetan Childrens Village, Himachal Pradesh	43.58
Caritas India, Delhi	43.45
Oxfam India, Delhi	42.07